

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/1444/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 5th March, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/1345 Date 04.03.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.03.2021, along with station leave permission, with the official vehicle, at your own cost, from the evening of 10.03.2021 till the morning of 15.03.2021, has been granted. Further, the Civil Judge & Asstt. Sessions Judge, Nalbari, in her absence Chief Judicial Magistrate, Nalbari, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/1445/A, dated 5.3.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdson